
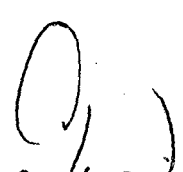


**In The Central Administrative Tribunal
Jaipur Bench, Jaipur**

OA./TA/MP. No. MA 269...../1995

Mad Chand Verma Versus U.O. 9 hrs.

Date of Order	Orders
<p>6.7.95</p> <p><i>for V.D. 17/1</i></p> <p><i>18/1</i></p> <p><i>18/1</i></p>	<p>Mr. Manish Bhandari - Counsel for applicant Mr. U. D. Sharma - Counsel for respondents</p> <p>The learned Counsel for the applicant seeks permission to withdraw the M.A. No. 269/95. The permission is granted. The M.A. is dismissed as withdrawn.</p> <p align="center">  (Chetan Prakash) M (J) </p> <p align="right">  (O.P. Sharma) M (A) </p> <p align="center"> Central Administrative Tribunal Jaipur Bench, JAIPUR Certified That No Further Action is Required To Be Taken & The Case is Fit For Consignment To Record. </p> <p align="center"> <i>NY</i> Dealing Asstt. Record Section Officer Digit.No. 4... Keeper (Judicial) </p>

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